

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	244,137	370,286	370,286	380,631	203,974	221,787	270,175	300,921
I. TAX REVENUE (A+B)	88,317	104,878	104,878	103,976	44,088	50,237	52,263	50,969
A. State's Own Tax Revenue (1 to 3)	31,910	38,461	38,461	40,360	7,752	7,456	9,482	11,629
1. Taxes on Income (i+ii)	146	136	136	158	532	500	667	748
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	146	136	136	158	532	500	667	748
2. Taxes on Property and Capital Transactions (i to iii)	811	989	989	1,092	171	145	175	196
i) Land Revenue	212	39	39	281	148	120	150	168
ii) Stamps and Registration Fees	599	950	950	811	23	25	25	28
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	30,952	37,336	37,336	39,110	7,048	6,811	8,640	10,685
i) Sales Tax (a to f)	23,489	28,542	28,542	28,942	6,204	6,000	7,755	9,693
a) State Sales Tax / VAT	8,661	16,535	16,535	18,408	6,204	6,000	7,755	9,693
b) Central Sales Tax	1,801	3,734	3,734	3,429	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	7,274	8,273	8,273	7,100	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	5,753	—	—	5	—	—	—	—
ii) State Excise	5,862	7,157	7,157	8,015	169	170	164	184
iii) Taxes on Vehicles	1,135	1,162	1,162	1,448	537	500	579	649
iv) Taxes on Goods and Passengers	358	339	339	433	107	100	105	118
v) Taxes and Duties on Electricity	3	5	5	120	—	—	—	—
vi) Entertainment Tax	83	37	37	70	—	—	—	—
vii) Other Taxes and Duties	21	94	94	83	32	41	37	41
B. Share in Central Taxes (i to ix)	56,407	66,417	66,417	63,616	36,336	42,781	42,781	39,340
i) Corporation Tax	17,901	21,778	21,778	23,481	11,532	14,030	14,030	15,881
ii) Income Tax	12,015	13,676	13,676	13,208	7,740	8,810	8,810	7,738
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-1	-1	-1	-2	—	-1	-1	-1
v) Taxes on Wealth	20	21	21	24	13	13	13	15
vi) Customs	10,662	12,695	12,695	11,578	6,868	8,178	8,178	6,573
vii) Union Excise Duties	10,178	11,073	11,073	7,578	6,557	7,133	7,133	4,434
viii) Service Tax	5,634	7,177	7,177	7,752	3,626	4,619	4,619	4,702
ix) Other Taxes and Duties on Commodities and Services	-2	-2	-2	-3	—	-1	-1	-2
II. NON-TAX REVENUE (C+D)	155,821	265,408	265,408	276,655	159,887	171,550	217,912	249,952
C. State's Own Non-Tax Revenue (1 to 6)	19,936	19,870	19,870	24,049	13,030	11,727	16,141	18,114
1. Interest Receipts	1,538	772	772	1,123	1,560	625	557	617
2. Dividends and Profits	2	9	9	5	—	—	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	2,867	2,336	2,336	2,763	648	877	2,188	2,283
of which: State Lotteries	391	924	924	963	—	300	—	—
4. Social Services (i to ix)	284	393	393	1,490	880	882	903	1,003
i) Education, Sports, Art and Culture	53	108	108	114	50	60	73	81
ii) Medical and Public Health	56	100	100	108	66	50	68	75
iii) Family Welfare	—	—	—	—	—	—	—	—
iv) Housing	20	33	33	25	82	75	57	63
v) Urban Development	3	3	3	5	7	—	—	—
vi) Labour and Employment	51	64	64	112	—	—	—	—
vii) Social Security and Welfare	46	12	12	42	36	40	40	56
viii) Water Supply and Sanitation	51	66	66	1,071	639	650	651	721
ix) Others	2	7	7	13	—	7	13	7
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	15,245	16,360	16,360	18,668	9,942	9,344	12,493	14,211
i) Crop Husbandry	238	306	306	326	18	35	34	38
ii) Animal Husbandry	147	123	123	135	60	65	65	65
iii) Fisheries	2	6	6	8	6	4	4	4
iv) Forestry and Wildlife	1,560	1,927	1,927	2,035	298	320	418	463
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	93	67	67	78	2	2	2	2
vii) Other Agricultural Programmes	34	123	123	130	59	60	70	75
viii) Major and Medium Irrigation projects	—	—	—	—	—	—	—	—
ix) Minor Irrigations	7	6	6	8	—	1	—	—
x) Power	728	—	—	200	8,360	8,000	11,077	12,790
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	17	37	37	39	5	15	15	18
xiii) Industries@	12,366	13,569	13,569	15,463	98	160	244	270
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	165	170	168	169
xvi) Tourism	1	3	3	4	87	107	107	110
xvii) Others*	52	193	193	242	783	405	290	207
D. Grants from the Centre (1 to 5)	135,885	245,538	245,538	252,606	146,857	159,823	201,771	231,838
1. State Plan Schemes	64,542	135,602	135,602	153,781	66,022	90,953	92,812	113,112
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	369	2,006	2,006	1,585	858	110	110	8
3. Centrally Sponsored Schemes	17,875	44,244	44,244	49,290	8,501	8	29,077	14,690
4. NEC/ Special Plan Scheme	6,998	19,509	19,509	7,650	3,618	2	3,634	3,540
5. Non-Plan Grants (a to c)	46,101	44,176	44,176	40,300	67,858	68,750	76,138	100,488
a) Statutory Grants	39,326	—	35,578	31,215	60,517	65,660	63,400	64,491
b) Grants for relief on account of Natural Calamities	896	923	923	951	1,397	539	5,499	555
c) Others	5,879	43,253	7,675	8,134	5,945	2,551	7,239	35,442

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NAGALAND				ORISSA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	299,602	326,561	344,296	390,989	2,196,719	2,327,042	2,680,993	2,655,009
I. TAX REVENUE (A+B)	53,114	60,911	57,055	69,725	1,470,259	1,551,688	1,691,096	1,704,938
A. State's Own Tax Revenue (1 to 3)	13,137	13,838	14,870	15,591	685,609	727,195	767,194	819,989
1. Taxes on Income (i+ii)	1,772	1,637	1,637	1,871	8,644	8,906	8,906	9,529
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,772	1,637	1,637	1,871	8,644	8,906	8,906	9,529
2. Taxes on Property and Capital Transactions (i to iii)	153	169	169	183	68,091	60,078	61,078	65,884
i) Land Revenue	50	69	69	75	27,615	25,024	26,024	27,325
ii) Stamps and Registration Fees	102	100	100	108	40,476	35,054	35,054	38,559
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	11,213	12,032	13,064	13,537	608,873	658,211	697,210	744,576
i) Sales Tax (a to f)	9,479	10,707	11,207	11,564	411,843	440,037	477,037	511,604
a) State Sales Tax / VAT	9,479	10,707	11,207	11,564	356,716	401,542	437,984	488,927
b) Central Sales Tax	—	—	—	—	55,127	38,495	39,053	22,677
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	283	315	330	335	52,493	60,076	62,076	70,767
iii) Taxes on Vehicles	1,230	856	1,300	1,400	45,942	59,079	59,079	60,000
iv) Taxes on Goods and Passengers	219	151	225	235	62,690	58,090	58,090	58,090
v) Taxes and Duties on Electricity	2	2	1	2	32,746	37,972	37,972	41,010
vi) Entertainment Tax	—	—	—	—	222	9	208	218
vii) Other Taxes and Duties	—	1	1	1	2,937	2,948	2,749	2,887
B. Share in Central Taxes (i to ix)	39,977	47,073	42,185	54,134	784,650	824,493	923,902	884,949
i) Corporation Tax	12,690	15,439	13,837	17,755	249,025	257,250	288,267	326,652
ii) Income Tax	8,517	9,695	8,688	11,149	167,142	156,258	175,098	183,739
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-1	-1	-1	-1	-12	—	—	-38
v) Taxes on Wealth	14	15	13	17	276	323	362	329
vi) Customs	7,558	9,000	8,065	10,350	148,313	160,807	180,196	161,064
vii) Union Excise Duties	7,215	7,849	7,034	9,026	141,584	170,756	191,344	105,412
viii) Service Tax	3,986	5,078	4,551	5,840	78,352	79,099	88,636	107,812
ix) Other Taxes and Duties on Commodities and Services	-2	-2	-2	-2	-30	—	—	-21
II. NON-TAX REVENUE (C+D)	246,488	265,649	287,241	321,264	726,460	775,354	989,896	950,071
C. State's Own Non-Tax Revenue (1 to 6)	11,948	12,110	16,056	16,505	265,358	213,532	261,723	224,227
1. Interest Receipts	566	306	600	650	57,039	26,000	31,000	21,133
2. Dividends and Profits	—	—	—	—	14,093	6,000	6,000	10,000

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(Rs. lakh)

Item	NAGALAND				ORISSA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	2,450	1,694	2,017	1,429	49,796	17,809	56,000	18,164
of which: State Lotteries	—	1,080	—	—	—	—	—	—
4. Social Services (i to ix)	421	658	502	543	11,923	12,880	12,880	13,390
i) Education, Sports, Art and Culture	48	28	28	30	4,195	4,386	4,386	4,605
ii) Medical and Public Health	16	17	17	19	1,428	1,499	1,499	1,529
iii) Family Welfare	—	—	—	—	26	14	14	14
iv) Housing	211	319	319	344	1,210	1,667	1,667	1,700
v) Urban Development	4	—	—	—	45	36	36	37
vi) Labour and Employment	3	5	5	5	526	627	627	639
vii) Social Security and Welfare	31	21	21	22	27	33	33	34
viii) Water Supply and Sanitation	107	265	110	119	4,017	4,030	4,030	4,231
ix) Others	—	3	3	3	449	588	588	600
5. Fiscal Services	—	—	—	—	1	—	—	—
6. Economic Services (i to xvii)	8,510	9,452	12,936	13,883	132,505	150,843	155,842	161,540
i) Crop Husbandry	12	13	13	14	739	971	971	990
ii) Animal Husbandry	39	50	60	100	90	164	164	167
iii) Fisheries	1	1	1	1	216	494	494	504
iv) Forestry and Wildlife	481	694	694	749	8,266	12,752	12,752	8,000
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	17	6	6	6	229	366	366	373
vii) Other Agricultural Programmes	1	4	4	5	108	89	89	91
viii) Major and Medium Irrigation projects	—	—	—	—	4,373	7,745	7,745	7,977
ix) Minor Irrigations	1	1	1	1	496	1,000	1,000	1,030
x) Power	6,947	7,467	11,000	11,600	105	161	161	164
xi) Petroleum	—	—	—	—	1	—	—	—
xii) Village and Small Industries	30	22	22	24	14	61	61	62
xiii) Industries@	30	7	8	8	112,620	120,028	125,028	135,028
xiv) Ports and Light Houses	—	—	—	—	194	241	241	246
xv) Road Transport	837	1,115	1,056	1,297	—	—	—	—
xvi) Tourism	21	28	28	30	15	50	50	51
xvii) Others*	92	44	44	47	5,038	6,721	6,721	6,856
D. Grants from the Centre (1 to 5)	234,539	253,540	271,185	304,760	461,102	561,822	728,173	725,843
1. State Plan Schemes	85,177	81,831	90,668	115,283	223,159	267,692	323,076	336,541
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	23,527	32,422	38,620	45,130	11,562	53,893	63,566	73,711
3. Centrally Sponsored Schemes	—	—	—	—	111,134	119,722	128,239	152,542
4. NEC/ Special Plan Scheme	4,548	4,448	4,737	4,049	—	—	—	—
5. Non-Plan Grants (a to c)	121,288	134,839	137,160	140,297	115,247	120,515	213,293	163,050
a) Statutory Grants	112,444	116,817	116,817	121,258	13,153	—	—	—
b) Grants for relief on account of Natural Calamities	742	312	312	322	18,088	24,673	32,450	17,650
c) Others	8,103	17,710	20,031	18,717	84,006	95,842	180,843	145,400